

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 4th August, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 286/2017 (Earlier O.A.No.366/2016)	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Ajay Biduri, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. AND Rao & Mr. Sudipto Sircar, Advs. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC Status Report filed by MVKini, Law Firm for R-4 (NHAI)
FOR ADMISSION			
2.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 409/2017 (M.A. No. 780/2017)	Central Pollution Control Board Vs. General Manager / Chief Engineer of Thermal Power Plants & Ors.	Mr. Balendu Shekhar, Adv. for Applicant
4.	Original Application No. 421/2017	M/s Alps Industries Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. Abhirup Dasgupta, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Execution Application No. 26/2017 (M.A. No. 892/2017) IN O. A. No. 299/2016	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for R-2, 3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Mr. Rahul Pratap, Adv. for MoEF
6.	Original Application No. 123/2017	Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Singh & Mr. Sanjeev Yadav, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 5 Mr. Dinesh Jindal, LO for DPCC Mr. Karan Singh Tanwar, Adv. Mr. Balendu Shekhar, Adv. for SDMC Mr. Ankur Chhiber, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. A. K. Prasad, Adv. for CGWA
7.	Original Application No. 244/2017 (M.A. No. 463/2017)	Sukhvinder Singh Vs. State of Haryana & Ors.	Ms. Shweta Jain, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. A. R. Takkar & Mr. Devashish Bharuka, Advs. for R-5
8.	Original Application No.	Mahesh Chandra Saxena	Mr. Rahul Khurana, Adv. for Applicant

	245/2017	Vs. State of Uttar Pradesh & Ors.	Mr.Dhirendra Kumar Yadav, Adv. for R-1&2 Mr. Ravindra Kumar, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC
9.	Original Application No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1
FOR HEARING			
10.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv.
11.	Original Application No. 217/2016 (M.A. No. 415/2017 & M.A. No. 648/2017)	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr.G. K. Pathak, Adv. for Delhi University Mr. Ajay Kaushik, Adv. Mr. Anil Aggarwal, Adv. for ASN Sr. School Mr. Devidutt Joshi, Adv. for Noticee No. 3 Mr. Rajeev Kumar, Adv. for RRPS Mr. Arvind Kumar, Adv. for SKV Ghitorni Mr. Kush Sharma, Adv. for DDA Mr. Manendra Mishra, Adv. Mr. Manjit Singh Guraya for D.P.S. Mr. Kamal Mehta, Adv. for Modern School Ms. Vasudha Bajaj, Adv. for Noticee No. 8 Mr. D. Kumar, Adv. for Noticee No. 10
12.	Original Application No. 591/2016	Mahesh Chandra Saxena Vs. The Ministry of Water Resource & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 2 Mr.Tarunvir S. Khehar, Adv. for R-3 to 6&8 Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC
13.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr.Tarunvir Singh Khehar, Adv. for R-3 & 6 Mr. G. M. Kawoosa, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Birja Mahopatra, Adv. for DSIIDC Mr. Rajkumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC
14.	Appeal No. 137/2015	Hema Ram & Ors.	Mr. Jaideep Singh, Adv. for Applicant

	(M.A. 1131/2015, M.A. 1131/2016 & M.A. 1233/2016) (Earlier O.A.No.490/2015)	Vs. State of Rajasthan & Ors.	Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Shrey Kapoor, Adv. for R-2, 10 & 11 Mr. Abhimanyu Singh Rathore, Adv. for R-12 Mr. Raj Kumar, Adv. for CPCB Mr. Dinesh Mehta, Adv. Mr. Sandeep Shah, Adv. for R-12 Mr. Kapil Joshi, Adv.
15.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB

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